

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SI.A. 49-77/2016 in Civil Appeal No(s). 4158-4186/2001

STATE OF ORISSA & ANR.

Appellant(s)

VERSUS

M/S K.B. SAHA & SONS INDUS.PVT.LTD.

Respondent(s)

(for directions and office report)

Date: 06/05/2016 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE UDAY UMESH LALITFor Applicant/
Appellant(s)Mr. R.Venkataramni, Sr. Adv.
Mr. Ramesh Sahoo, Adv.
Mr. Santosh Kumar, Adv.
Mr. Yashraj Singh Bundela, Adv.
Ms. Neelam Singh, Adv.
Mr. Mushtaq Ahmad, Adv.

Mrs. Kirti Renu Mishra, Adv.

For Respondent(s) Mr. Janaranjan Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. R.Venkataramni, learned senior counsel for the applicants seeks leave to withdraw I.As. No. 49-77 of 2016 (Applns. for directions), which are hereby dismissed as withdrawn.

(MAHABIR SINGH)
COURT MASTER(VEENA KHERA)
COURT MASTER